

and all of them have been allotted flats.

(d) and (e) No other scheme for HIG/MIG flats by the DDA is presently proposed in this area and hence the question of allotting them to SC/ST in this area at present does not arise.

[*Translation*]

Honorarium to Village Health Guides

4575. SHRI HARIKEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the honorarium of Village Health Guides has been withheld:

(b) if so, the steps being taken so far; and

(c) whether Government propose to increase the amount of their honorarium?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) Grant-in-aids are released to the State/U.T. Governments towards payment of honorarium to the Village Health Guides at the rate of Rs. 50 per month. During 1990-91, funds have been provided for this purpose.

(c) No decision regarding enhancing the honorarium to the Village Health Guides has so far been taken.

[*English*]

Release of FDRs of Cooperative House Building Societies

4576. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Cooperative House Building Societies of I.P. Extension had pledged F.&D.Rs. amounting so lakhs of rupees with the DDA to meet

any deficiency towards the cost of providing municipal services;

(b) whether those societies, whose municipal services have been taken over and have already cleared their dues, are now entitled for release of the above FDRs;

(c) if so, whether those FDRs have been released; and

(d) if not, by what time these are proposed to be released?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) Yes, Sir.

(c) No, Sir.

(d) The information is being collected and will be laid on the table of the Sabha.

Safety Review of Dams

4578. SHRI VIDYADHAR GOKHALE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have advised State Governments to carry out safety review of dams through an independent inter-disciplinary panel of experts;

(b) if so, the names of the States which have complied with the direction of Government;

(c) the reasons put forward by the States in case of non-compliance;

(d) action taken or proposed to be taken against these States; and

(e) the time by which this is likely to be done?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) to (e) For the dams of height more than 15 metres or those dams

which store 60 million cubic metre or more water. States are required to complete the safety review once in 10 years as per the directives issues in October, 1987. The States are reported to have initiated reviews according to the guidelines.

Simplification of Rules for Transfer of Plots/Flats

4579. SHRI V. KRISHNA RAO:
SHRI C. P. MUDALA-
GIRIYAPPA:
SHRI PRATAPRAO B.
BHOSALE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the rules are being simplified so that transfer of plots/flats can be made directly through DDA without any harassment by the respective Cooperative House Building Societies in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) Information is being collected and will be placed on the Table of the Sabha in due course.

Admission to Christian Medical College, Ludhiana

4580. SHRI ARIF BAIG: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Punjab University syndicate had in May, 1985, decided that from the year 1986, admission to Christian Medical College and Dental College, Ludhiana will be made on the basis of PMT to be conducted by the Punjab University;

(b) whether the aforesaid decision has been implemented;

(c) if so, details thereof; and

(d) if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d) The information is being collected from the Government of Punjab and will be laid on the Table of the Sabha.

Delay in MLC Reports

4581. SHRI MANORANJAN SUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 23rd May, 1990 to Unstarred Question No. 10071 regarding delay in M.L.C. reports and state:

(a) whether the requisite information has since been collected and laid on the Table of the House;

(b) if not, the reasons therefor; and

(c) the steps taken to expedite the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) The requisite information has been collected and the implementation Report is being laid on the Table of the House.

(b) and (c) Does not arise.

Plantation of Medicinal Herbs

4582. SHRI NARSINGH RAO DIXIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any coordination between environmentalists and Ayurveda experts to promote plantation of medicinal herbs and disseminate the knowledge of their usefulness; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) Does not arise.